

undertake water supply and underground drainage system in various towns including the Rajahmundry;

(b) if so, the details thereof; and

(c) the details of negotiations in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) No such proposal has been received as yet from the Government of Andhra Pradesh.

(c) Does not arise.

Illegal Constructions

1825. PROF. AJIT KUMAR MEHTA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the illegal constructions work going on next to Qutab;

(b) if so, whether the Government have made any inquiry into it; and

(c) if so, the outcome thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) The D.D.A. has reported that during the last two months it has booked 18 cases of unauthorised construction in Development Area No. 174 for action under the Delhi Development Act. In 17 cases the competent authority has already passed demolition orders after following the due process of law.

Employment Opportunities

1826. SHRI T. GOPAL KRISHNA : Will the PRIME MINISTER be pleased to state :

(a) the schemes launched by the Ministry for generating employment opportunities;

(b) the details thereof, State-wise; and

(c) the total amount spent during the past two years for implementing the above schemes and the results achieved ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) The Ministry of Urban Affairs & Employment is implementing two Centrally sponsored urban employment schemes,

namely, Nehru Rozgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty eradication Programme (PMI UPEP)

NEHRU ROZGAR YOJANA (NRY) : was launched in October, 1989 with the objective of providing employment opportunities to the unemployed and underemployed urban poor living below the poverty line. The employment contemplated is of two types; self employment through setting up of micro enterprises, and wage employment through creation of useful public assets in low income neighbourhoods. N.R.Y. scheme is being implemented in all urban settlements (except Cantonment Boards) in all the States of the country.

PMI UPEP : was launched in November, 1995. It seeks to address the economic, social and physical conditions of the urban poor in small towns with a multi-pronged, whole-town integrated approach. The programme is applicable in 342 UAs and 72 Hill District towns in 27 States/UTs. The objective of the programme include employment generation and skill upgradation, shelter upgradation and environmental improvement, achievement of social sector goals, community empowerment and convergence through sustainable support system etc.

(c) NRY : The total amount spent during the last two years under N.R.Y. and results achieved are as under :-

Scheme	Amount Spent during 1994-95 to 1995-96 (Rs. in lakhs)	Result Achieved	
		No. of beneficiaries assisted to set up micro-enterprises (in lakhs)	No. of man days of work generated (in lakhs)
SUME	6134.70	2.50	N.A.
SUWE	7844.90	N.A.	105.49

PMIUPEP : Rs. 105.80 crores has been released to the States/UTs for the year 1995-96. Most of the States are in the preliminary stages of implementation of the programme. As per the preliminary reports received from States, physical progress as under has been achieved :-

- (i) House to house survey has been completed in 213 towns.
- (ii) Towns-wise project reports have been prepared in 217 towns.
- (iii) 20775 applications under the self-employment component have been forwarded to Banks, out of which 3080 cases have been approved.